No. RJ-1/Regular/1024 /2025

Date : 13th June 2025

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that :

The Partial Modification in the Sitting List for the period from 16th June 2025 to 27th June 2025

I

The Division Bench presided over by the **Hon'ble Shri Justice Ravindra V. Ghuge will not be available at the Principal Seat at Bombay.**

II

The assignment of the Division Bench presided over by the Hon'ble Shri Justice Ravindra V. Ghuge **is divided and allotted to the following Hon'ble Courts in addition to extant judicial assignment :**

A) The Division Bench presided over by the Hon'ble Shri Justice M. S. Sonak :

Appellate Side **For admission, hearing, order matters and applications therein**	**Original Side** **For admission, hearing, order matters and applications therein**
(A) Writ Petitions relating to service matters of teach and non-teaching staff, including Caste Scrutiny matters except those assigned to other Courts.	(A) Writ Petitions relating to service matters of teach and non-teaching staff, including Caste Scrutiny matters except those assigned to other Courts.

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B) The Division Bench presided over by the Hon'ble Shri Justice Sarang V. Kotwal

Appellate Side For admission, hearing, order matters and applications therein	Original Side For admission, hearing, order matters and applications therein
(A) All Criminal Writ Petitions and Applications for quashing of FIRs, C.R., Charge Sheet and challenging order directing investigation under Section 156(3) of the Cr.P.C./175(3) of BNSS **upto the years 2022.** **(B)** **All** Criminal Writ Petitions and applications including seeking directions not assigned to other courts. **(C)** Criminal Contempt Petitions. **(D)** Confirmation of Death Sentence Cases with connected Appeals of the years **2021, 2023 and 2024 onwards.** **(E)** Applications for Leave to Appeal. **(F)** Preventive Detention Matters. **(G)** Habeas Corpus Matters and Criminal References. **(H)** Letter Patent Appeals. **(I)** Other Criminal work not assigned to other Courts.	**(A)** Criminal Contempt Petitions.

III

The Single Bench presided over by the Hon'ble Shri Justice N. J. Jamadar will take up the following assignment : -

Appellate Side For admission, hearing, order matters and applications therein	Original Side For admission, hearing, order matters and applications therein
(A) All Civil Writ-Petitions and Civil Revision Applications under Rent Act and those arising out of orders passed in suits under the Rent Act and Presidency / Provincial Small Causes Courts Act, including the orders passed by these Courts under Code of Civil Procedure. **(B)** All Applications u/s 407 of Cr.P.C./ 447 of BNSS.	**SPECIAL COURT MATTERS BE TAKEN UP ON FRIDAY**

IV

The Hon'ble Shri Justice M. M. Sathaye will sit Singly in Court Room No. 13 and take up the following matter : -

Appellate Side For admission, hearing, order matters and applications therein	Original Side For admission, hearing, order matters and applications therein
(A) Second Appeals f**rom the year 2016 onwards.** **(B)** First Appeals (**excluding MACP appeals**) **from the year 2008 to 2018.**	

NOTE :

1. **Urgent mentioning and placing of the matters, if any, of the Single Bench presided over by the Hon'ble Shri Justice M.M. Sathaye, in the event of non-availability, is allowed before the Hon'ble Shri Justice Manish Pitale.**

2. **The Division Bench comprising of the Hon'ble Shri Justice Ravindra V. Ghuge and the Hon'ble Shri Justice M. M. Sathaye will take up Their Lordships' extant judicial assignment w.e.f. 30th June 2025.**

By Order

sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, Original Side
Bombay.

sd/-
(H.M. Bhosale)
Registrar (Judl-I)
High Court, Appellate Side,
Bombay.